

attached between Palezaghat and Harkhua stations of the North Eastern Railway;

(b) if so, when it was discontinued and the reasons therefor; and

(c) whether it is proposed to restore this through coach in order to obviate the difficulty of the general public?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) to (c). No through coach was running between Palezaghat and Harkhua station. However, a third class through coach, introduced from 1-10-1954 between Siwan and Palezaghat via Mashrak and also serving Harkhua station, was withdrawn from 1st July, 1958 due to poor patronage. Restoration of this through coach is not justified on account of meagre through traffic.

Import of Machinery from USSR

1565. Shri Ram Harkh Yadav: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that heavy machinery has been imported from U.S.S.R. during 1965-66;

(b) if so, the details thereof; and

(c) the terms under which it was imported?

The Minister of Commerce (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House. [*Placed in Library. See No. LT-5697/66.*]

Railway Crossing near Cheruvathur (Kerala)

1567. Shri Mohammed Koya: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Railway crossing near Cheruvathur (Kerala) was closed from November, 1965;

(b) if so, the reasons for the closure of the crossing;

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(c) whether the people from Padne and other places in the area experience great difficulty on this account and whether any representation was received from the local Panchayat in this connection; and

(d) if so, the action taken on the above representation?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): (a) No, only an unauthorised pathway across railway land at Charvattur was closed.

(b) Any unauthorised pathway over railway land is not permissible.

(c) and (d). The Railway is not aware of any public inconvenience. A representation has been received from the Panchayat Body for relinquishment of a part of railway land for formation of a regular pathway; the matter is now under examination.

Report of Commissioner for Scheduled Castes and Scheduled Tribes

1568. Shri Siddiah: Will the Minister of Social Welfare be pleased to state:

(a) when the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1963-64 was submitted to the President;

(b) when it is likely to be laid on the Table; and

(c) the reasons for the delay?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) 19th February, 1965.

(b) During the current session.

(c) Arrangements had to be made to translate the report into Hindi. Printing was also delayed due to the Emergency.